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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 341/2017 in CP (CAA) No. 63/NCLT/AHM/2017  
With CA(CAA) No. 36/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017**

Name of the Company: Safal Consturction Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Dharmistha Raval	Advocate	Applicant	<i>[Signature]</i>
2.	Yuvraj Thakore	Advocate	Applicant	<i>[Signature]</i>

**ORDER**

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicant in IA 341/2017.

At request of learned Counsel for applicant.

List the matter on 23.11.2017.

*[Signature]*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 14th day of November, 2017.